

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH, MUMBAI

Customs Appeal No. 87285 of 2019

(Arising out of Order-in-Appeal No. MUM-CUSTM-AXP-APP-121/19-20 dated 24.05.2019 passed by the Commissioner of Customs (Appeals), Mumbai-Zone III.)

**M/s Comed Chemicals Ltd.,
Sun Plaza-I, 2nd Floor, Near Vadsar
Bridge, Makarpura – G.I.D.C. Road,
Vadodara, Gujrat – 390 010.**

.....Appellant

VERSUS

**Commissioner of Customs (Export),
Air Cargo Complex,
Mumbai.**

.....Respondent

APPERANCE:

None for the Appellant
Shri D. S. Maan, Deputy Commissioner, Authorised Representative for the
Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. A/85879/2022

Date of Hearing: 15.09.2022

Date of Decision: 15.09.2022

Written request for withdrawal of appeal is received by the
Registry with a covering letter of the Appellant company itself.

2. Learned Authorised Representative is present.

3. Appeal stands dismissed as withdrawn.

(Dictated & pronounced in open Court)

(Dr. Suvendu Kumar Pati)
Member (Judicial)

Sujeet